

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/93/2016-Estt/1550

Dated Shillong, 19th June, 2017

N O T I C E

REFERENCE: **Advertisement No.HCM.II/98/2015/1673 dated 11th June, 2015 (for the post of Deputy Registrar)**

This is for general information of all concerned that the written examination, for recruitment to the post of Deputy Registrar will be held on 18th August, 2017 (Friday) from 10:00 am to 12:00 pm (General Knowledge & Law) and 2:00 pm to 4:00 pm (English) at High Court of Meghalaya, Shillong.

Call letters to the eligible applicants for appearance in the written examination have been despatched by Registered Post. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he may take a print out of the draft call letter relating to his roll number and paste a passport size photograph and bring the same for permission to appear in the written examination.

By Order,


REGISTRAR GENERAL

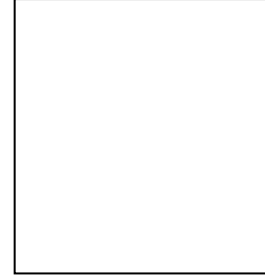
THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/93/2016-Estt/1551

Dated, Shillong 19th June, 2017

To,

Roll No: _____



Subject: Recruitment for the post of Deputy Registrar
(Advertisement No.HCM.II/98/2015/1673 dated 11th
June, 2015)

Sir/ Madam,

Against your application for the post of Deputy Registrar, please be informed that you are called for the written examination to be held on 18th August, 2017 (Friday) from 10:00 am to 12:00 pm (General Knowledge & Law) and 2:00 pm to 4:00 pm (English) at High Court of Meghalaya, Shillong.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the examination.

No candidate will be allowed to sit in the examination without the call letter.

No TA/DA will be paid by the High Court for appearing in the examination.

Yours faithfully,

REGISTRAR GENERAL